

INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (e). On 24th July 1991, Government announced Statement on New Industrial Policy which contains Policy for Public Sector also. This contains a broad policy for both categories PSEs i.e. loss incurring PSEs as well as profit making PSEs. The decisions of the Government as contained in the said policy, has been summarised at pages 1 and 2 in the very first Chapter of Volume-I of P.E. Survey 1992-93, laid in the Parliament on 23.2.1994.

#### Border Violations in Jammu and Kashmir

1242. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the number of incidents of border violations excluding the line of actual control in the State of Jammu and Kashmir, Sector-wise, during 1992-93 and 1993-94;

(b) the number of violations of air space during these periods;

(c) whether these incidents have been taken up with the foreign Government concerned; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) There have been one intrusion and six incidents of firing by Pakistan across the border in Jammu and Kashmir, outside the line of control during the year 1992-93 and 1993-94.

(b) There have been seven airspace violations by Pakistan across the border outside the Line of Control in J&K during 1992-93 and 1993-94.

(c) and (d). The instances of airspace violations were taken up with the Pakistani authorities through diplomatic channels. Pakistan later denied violated our air space.

[Translation]

#### 20 Point Programme

1243. SHRI N.J. RATHVA: Will the MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the progress made so far in implementation of 20 Point Programme in Gujarat, particularly in Adivasi and Backward areas during the last three years and the current financial year;

(b) whether the State Government has requested any additional financial assistance from the Union Government for implementation of 20 Point Programme in the State; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) The progress made so far in implementation of 20 Point Programme in Gujarat particularly Adivasi areas (pertaining to ST families

assisted) during the last three years and the current financial year is given below:

Year	Physical (Beneficiaries)	Financial (Rs. in lakhs)
1991-92	95253	3585.46
1992-93	92638	4057.08
1993-94	82642	2978.52
1994-95	37400	1358.41
	(upto Nov' 94)	(upto Sept' 94)

(b) No, Sir.

(c) Question does not arise.

[English]

#### Assistance under Technical Development Fund

1244. SHRI P. KUMARASAMY: Will the PRIME MINISTER be pleased to state:

(a) the criteria laid down for giving financial assistance under the Technical Development Fund Scheme;

(b) the assistance given under the scheme to Tamil Nadu during 1993-94 and 1994-95, so far; and

(c) the number of industrial units in the State to which the above assistance has been given, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) SHRIMATI KRISHNA SAHI): (a) Financial assistance under the Technical Development Fund Scheme can be availed of by an existing industrial unit in small scale, medium or large scale sector for the following aspects of their operations:—

- (i) Technology upgradation,
- (ii) Product-mix rationalisation;
- (iii) Modernisation and rationalisation;
- (iv) Cost reduction; and
- (v) Export capability and volume.

The Scheme provides for import of technology upto Rs. 5 crores worth of foreign exchange by a unit in a particular financial year. The limit is also relaxable to enable a costlier technology package to be implemented, without fragmentation in deserving cases.

(b) and (c). During 1993-94, financial assistance worth Rs. 1.58 crore was given to 3 industrial units in Tamil Nadu. However, during the current financial year 1994-95, no proposal has so far been received from any unit in Tamil Nadu.

#### Foreign Investment

1245. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the total value of flow of foreign investment envisaged in the proposals approved since April 1, 1991 to September, 1994 sector-wise and country-wise; and

(b) its break-up by the host State in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) SHRIMATI KRISHNA SAHI: (a) Statements showing Sector-wise and Country-wise break-up of Foreign Investment envisaged in the proposals approved from 1991 to 1994 (Upto October) are attached *Statement-I* and *Statement-II* respectively.

(b) State-wise break-up of Foreign Investment approved from 1993 to 1994 (Upto October) is attached as *Statement-III*.

State-wise Foreign Investment date prior to 1993 has not been centrally maintained.

#### Statement—I

*Sector-wise break-up of Foreign Investment during the years 1991, 1992, 1993 and 1994 (Upto October)*

(Rs. in crores)

Sl. No.	Name of Industry	1991	1992	1993	1994(upto Oct.)
(1)	(2)	(3)	(4)	(5)	(6)
1.	Metallurgical Industries	2.23	58.87	1246.53	884.75
2.	Fuels	2.30	1504.11	2822.54	2137.15
3.	Boilers and Steam Generating Plants	0.72	0.12	53.86	3.47
4.	Prime Movers (Other than Elec. Generators)	—	—	—	2.24
5.	Electrical Equipment	101.38	371.84	645.85	563.64
6.	Telecommunications	13.58	119.07	46.98	14.68
7.	Transportation	20.11	145.36	306.25	1178.52
8.	Industrial Machinery	55.70	70.71	86.84	652.64
9.	Machine Tools	1.97	6.73	12.99	17.94
10.	Agricultural Machinery	—	5.54	—	—
11.	Earth Moving Machinery	0.08	0.55	0.60	111.73
12.	Misc. Mechanical and Engg. Industry	0.84	37.17	40.38	67.65
13.	Commercial Office and Household Equipment	—	63.81	9.27	8.71
14.	Medical and Surgical appliances	4.25	3.60	8.17	6.31
15.	Industrial Instruments	2.07	14.81	1.69	0.84
16.	Scientific Instruments	1.65	32.89	—	0.34
17.	Mathematical Surveying and Drawing Instruments	—	—	—	—
18.	Fertilizers	1.00	—	1.66	0.98
19.	Chemicals (Other than Fertilizers)	146.32	421.17	349.89	1122.12
20.	Photographic Raw Films and Paper	—	7.90	10.73	—
21.	Dye Stuffs	—	0.08	13.58	0.25
22.	Drugs and Pharmaceuticals	0.80	30.17	29.91	128.60
23.	Textiles (including those dyes, printed or otherwise processed)	18.55	139.25	119.21	906.14
24.	Paper and Pulp including paper products	4.40	20.15	115.27	198.34
25.	Sugar	—	—	53.50	—
26.	Fermentation Industries	—	4.99	147.45	16.09
27.	Food Processing Industries	54.09	402.22	907.87	521.84
28.	Vegetable Oil and Vanaspati	3.03	6.13	10.88	11.68

(1)	(2)	(3)	(4)	(5)	(6)
29.	Soaps, Cosmetics and Toilet Preparations	—	18.86	0.47	21.91
30.	Rubber Goods	1.09	2.37	54.09	21.14
31.	Leather, Leather Goods and Pickers	—	—	—	—
32.	Glue and Gelatin	3.14	27.25	17.04	11.74
33.	Glass	0.75	0.34	49.98	85.76
34.	Ceramics	12.74	18.38	30.08	115.16
35.	Cement and Gypsum Products	12.00	6.78	25.20	177.73
36.	Timber Products	—	—	0.16	—
37.	Defence Industries	—	—	—	—
38.	Consultancy Services	5.81	12.16	10.31	11.28
39.	Service Sector	—	67.21	1136.28	1056.76
40.	Hotel and Tourism	—	198.77	352.98	427.17
41.	Trading Company	—	5.43	22.57	33.10
42.	Misc. Industries	63.52	61.74	118.29	270.97
	Total	534.11	3887.54	8859.33	10745.03

## Statement-II

Country-wise breakup of Foreign Direct Investment Approved During 1991 to 1994. (UPTO OCT.)

(Rs. in Millions)

Sl. No.	Name of Country	1991	1992	1993	1994
1.	U.S.A.	1858.5	12315.0	34618.5	17862.4
2.	U.K.	321.0	1176.7	6227.3	12336.9
3.	Germany	418.0	862.7	1759.3	5357.5
4.	Australia	26.1	776.2	295.6	3856.3
5.	Japan	527.1	6102.3	2574.3	3594.1
6.	Italy	178.1	893.9	1173.5	3578.6
7.	Mauritius	—	—	1242.4	2347.4
8.	Hongkong	211.5	570.8	879.5	1274.1
9.	Netherlands	559.2	967.9	3216.5	1046.3
10.	Russia	86.1	115.9	19.5	1042.2
11.	Afghanistan	—	—	1.0	—
12.	Armenia	—	—	1.0	—
13.	Austria	15.9	61.4	155.7	198.2
14.	Bahamas	—	7.5	—	81.2
15.	Bahrain	—	4.0	4.1	17.0
16.	Belgium	16.1	237.0	60.0	62.4
17.	Belorussia	—	—	0.5	—
18.	Bermuda	—	33.2	—	260.3
19.	Brazil	0.1	1.1	—	—
20.	British Virgin Islands	—	5.3	46.0	—
21.	Canada	48.6	7.8	272.8	417.1
22.	Cayman Island	—	—	33.0	35.0
23.	Channel Island	—	—	—	12.5

(Rs. in Millions)

Sl. No.	Name of Country	1991	1992	1993	1994
24.	China	7.5	—	616.6	272.5
25.	Czech Republic	—	—	4.4	—
26.	Czechoslovakia	—	52.6	—	—
27.	Denmark	111.7	252.3	319.9	510.6
28.	Estonia	—	—	70.0	—
29.	Finland	25.3	105.0	20.7	72.1
30.	France	193.3	296.4	1290.9	313.2
31.	Hungary	—	—	22.7	1.6
32.	Indonesia	—	19.0	3.8	0.0
33.	Ireland	—	0.1	1656.4	7.6
34.	Israel	—	12.7	14.6	69.3
35.	Italy	178.1	893.9	1173.5	3578.6
36.	Kazakistan	—	—	15.0	—
37.	Korea (North)	1.6	—	—	—
38.	Korea (South)	61.5	394.0	293.3	603.7
39.	Kuwait	—	0.9	0.5	30.9
40.	Latvia	—	2.6	—	—
41.	Luxembourg	—	—	29.0	—
42.	Malaysia	1.8	744.3	84.8	242.9
43.	Maldives	—	—	—	6.0
44.	Malta	—	1.3	—	—
45.	Mexico	—	52.8	2389.8	0.1
46.	Nepal	—	—	—	0.2
47.	New Zealand	—	3.2	0.5	0.0
48.	Nigeria	—	—	—	15.4
49.	Norway	3.8	9.2	26.7	3.1
50.	Oman	—	—	5429.8	15.8
51.	Panama	—	—	25.5	—
52.	Phillipines	—	50.0	132.5	34.0
53.	Poland	0.4	—	1.5	—
54.	Portugal	1.6	12.0	140.0	0.0
55.	Qatar	—	45.3	—	—
56.	Russia	86.1	115.9	19.5	1042.2
57.	Singapore	13.7	602.1	667.4	955.6
58.	Slovakia	—	—	0.5	0.0
59.	Spain	3.3	19.2	98.0	20.2
60.	Sri Lanka	—	—	15.1	23.6
61.	Sweden	69.8	484.1	6.2	62.6
62.	Switzerland	355.0	6897.6	4268.0	264.4
63.	Taiwan	4.5	180.0	100.1	78.9
64.	Thailand	—	25.2	3684.2	91.8
65.	U.A.E.	22.0	64.5	4044.9	512.3
66.	Ukraine	—	8.4	2.8	4.5

Sl. No.	Name of Country	1991	1992	1993	1994
67.	Uruguay	—	0.1	—	—
68.	West Indies	—	3.0	—	0.5
69.	Yugoslavia	—	4.4	—	—
70.	NRI*	197.0	4391.3	10433.2	4307.4
71.	Euro Issues*	—	—	—	45510.9
72.	All Countries including above	5341.1	38875.4	88593.3	107450.3

### Statement-III

*State-wise Breakup of Foreign Investment Approvals from January, 1993 to October, 1994*

State	Investment Approved (Rs. in million)
Maharashtra	50990.52
Delhi	25497.82
Gujarat	17609.80
Tamilnadu	11601.65
West Bengal	10149.51
Andhra Pradesh	10173.53
Orissa	8134.86
Madhya Pradesh	7936.58
Punjab	4967.67
Rajasthan	2762.51
Haryana	2410.59
Karnataka	2361.08
Uttar Pradesh	1175.86
Pondicherry	1113.18
Chandigarh	715.35
Bihar	709.69
Goa	399.55
Dadra & Nagar Haveli	351.64
Kerala	352.34
Himachal Pradesh	122.49
Daman & Diu	54.78
Andaman & Nicobar	9.60
Assam	2.74
Others (State Not indicated)	36464.96
<b>Total</b>	<b>196068.24</b>

[Translation]

#### Development of Small Scale Industries

1246. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to allocate more funds to Gujarat for the development of small scale industries;

(b) if so, the details thereof;

(c) whether the funds allocated for the purpose during the current Five Year Plan is less as compared to the last Five Year Plan;

(d) if so, the reasons therefor; and

(e) the efforts being made by the Government for allocation of more funds?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) (a) to (e) The approved outlay to Gujarat during VIII Five Year Plan for the development of Small Scale Industries is Rs. 222.42 crores against the approved outlay of Rs. 93.61 crores during the VII Five Year Plan. Besides, the state of Gujarat is receiving its share out of schemes being implemented by the Central Government for the development of Small Scale industries.

#### Foreign Investment

\* 1247. SHRI BRAHMANAND MANDAL: Will the PRIME MINISTER be pleased to state:

(a) the amount likely to be received by way of foreign investment in the country during 1994-95; and

(b) the areas where such investment is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) and (b) During the year 1994-95 (April—Oct.), proposals envisaging foreign direct investment of Rs. 9569.92 crores have been approved.

These approved projects are in sectors such as Metallurgical industries, Electrical Equipment, Electronics, Telecommunication, Industrial Machinery, Scientific instruments, Chemicals, Drugs & Pharmaceuticals, Food Processing Industries, Power etc.

The gestation period of projects varies.

[English]

#### NRI Investment

1248. SHRI UDHAB BARMAN:  
SHRI BASUDEB ACHARIA:

Will the PRIME MINISTER be pleased to state:

(a) the quantum of foreign exchange brought in by Non-Resident Indians for setting up industries in the core and basic sector; and